

Annexure-3

Name of the Corporate Debtor: SAV Wires Private Limited; Date of commencement of CIRP: 16.12.2022; List of creditors as on: 23.02.2023

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Details of Security Interest	Whether related party?						% of voting share in CoC
1	State Bank of India SAMB-II, Kolkata Jeevandeep Building, 1st Floor, 1, Middleton Street, Kolkata E: sbi.18192@sbi.co.in	21.02.2023	1,82,96,69,351	1,82,96,69,351	Term Loan and Working Capital Credit Facilities	1,82,96,69,351	1,82,96,69,351	Refer Note 1 below	No	100.0%	-	-	-	-	
Total:			1,82,96,69,351	1,82,96,69,351		1,82,96,69,351	1,82,96,69,351			100.0%			-	-	

NOTE: SECURITY INTEREST OF THE ABOVE SECURED FINANCIAL CREDITORS

Note No.	Name of Creditor	Amount of Claim admitted	Primary Security	Collateral Securities	Guarantees
1	State Bank of India SAMB-II, Kolkata Jeevandeep Building, 1st Floor, 1, Middleton Street, Kolkata E : sbi.18192@sbi.co.in	1,82,96,69,351	NA	Leasehold factory land and building measuring 3.33 acres situated at plot no. 129, 130, 136A, 137A, 137B and 138, Light Industrial Area, Nandini Road, Bhilai, Dist: Durg Chhattisgarh in the name of SAV Wires Pvt. Ltd.	Personal Guarantee : (1) Mr. Anand Kumar Agarwal (2) Mr. Ayush Agarwal



Santanu Brahma